

IN THE COURT OF METROPOLITAN MAGISTRATE,  
12<sup>TH</sup> COURT, BANDRA, MUMBAI

C.C. No. 116/SW/2020

Munnawarali @ Sahil Absrafali Sayyed

... Complainant

V/s.

Kangana Ranaut & Anr.

... Accused

ORDER BELOW EXH.-1

11 The complainant submitted that the accused no.1 continuously defaming bollywood film industry since last couple of month as a hub of nepotism, favouritism etc. through her tweets from her official twitter and TV interviews. She is creating divisions between Hindu Artists and Muslim Artists. She has tweeted very objectionable comments which has not only hurt his religious sentiments but also the feeling of many film colleagues. The accused no.2 has also made an objectionable tweet to spread communal hatred amongst Hindus and Muslim Community through her tweet. The Bandra police station did not take cognizance. Therefore, the complainant has filed the present complaint in the Court and prayed to investigate the matter u/s. 156(3) of the Cr.P.C.

Perused the complaint, heard the advocate of complainant along with the documents filed on record. On prima facie perusal of complaint and submission I found the cognizable offence has been committed by the accused. Total allegations are based upon comment on electronic media i.e. tweeter and interviews. The accused used social media like tweeter. The thorough investigation is necessary by the expert. The all offences alleged and levelled against the accused are cognizable. Search and seizure is necessary in this case. In such circumstances, I found it is to be

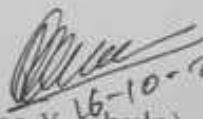


proper to pass order u/s:156(3) of Criminal Procedure Code. Hence, I pass the following order.


ORDER

The proceeding be sent towards the concerned police station u/s:156(3) of Criminal Procedure Code for necessary action and investigation.

Mumbai  
Date : 16/10/2020

  
(Jaydeo Y. Ghule)  
16-10-2020  
Metropolitan Magistrate,  
12<sup>th</sup> Court, Bandra, Mumbai



TRUE COPY  
  
17/10/2020  
(Judicial Clerk)  
Metropolitan Magistrate,  
12<sup>th</sup> Court, Bandra, Mumbai